

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/16056/2025 BLAPL/5786/2025	SASHIKANTA SAHU @ BABAJI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	GOLANTHARA (BERHAMPUR) /360 /202 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001129/2024
2	D-BLAPL/16058/2025 BLAPL/5787/2025	KAMALA KANTA JENA @ JAJA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	GOLANTHARA (BERHAMPUR) /360 /202 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001129/2024
3	D-BLAPL/16301/2025 BLAPL/5788/2025	PAGAL @ SISIR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /130 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000847/2025
4	D-BLAPL/16436/2025 BLAPL/5789/2025	UTTARA MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /58 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000102/2025
5	D-BLAPL/16688/2025 BLAPL/5790/2025	RABI NARAYAN MOHAPATRA VS STATE OF ODISHA	SALAUDDIN KHAN VS	BIKRAMPUR FCI /190 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001541/2024
6	D-BLAPL/16201/2025 BLAPL/5791/2025	TAPAN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BARKOTE /93 /2023 A.D.J.,DEOGARH(Debagarh) ST/0000092/2023
7	D-BLAPL/16495/2025 BLAPL/5792/2025	SUDHAKAR KISAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	LAIKERA /418 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000143/2025
8	D-BLAPL/14676/2025 BLAPL/5793/2025	SUSHILI MAJHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA SADAR /37 /2024 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000178/2024
9	D-BLAPL/15983/2025 BLAPL/5794/2025	CHANDAN SHUKLA VS UNION OF INDIA	SOMANATH SATAPATHY VS	NCB BHUBANESWAR /4 /2021 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000112/2021
10	D-BLAPL/14589/2025 BLAPL/5795/2025	JULEISING TIYU VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS	DEOGARH /14 /2020 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000002/2020
11	D-BLAPL/15930/2025 BLAPL/5796/2025	DHANANJAYA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JARADA /47 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/0000084/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/15784/2025 BLAPL/5797/2025	DEVI BINDHANI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /62 /2023 A.D.J.,JALESWAR(Baleshwar) ST/0000509/2023
13	D-BLAPL/16325/2025 BLAPL/5798/2025	BIBHUTI BISWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /56 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000175/2025
14	D-BLAPL/16834/2025 BLAPL/5799/2025	BALAKRUSHNA MALLIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000052/2025
15	D-BLAPL/15923/2025 BLAPL/5800/2025	JAGANNATH BINDHANI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /62 /2023 A.D.J.,JALESWAR(Baleshwar) ST/0000509/2023
16	D-BLAPL/13103/2025 BLAPL/5801/2025	RAJAKISHOR SUNDARAY @ RAJAKISHORE SUNDARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000031/2025
17	D-BLAPL/16019/2025 BLAPL/5802/2025	ULLA @ JAGA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	KAMAKHYANAGAR /446 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000844/2024
18	D-BLAPL/16639/2025 BLAPL/5803/2025	RABINDRA KUMAR PUHAN @ RABI VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	SUKINDA /120 /2025 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000259/2025
19	D-BLAPL/16477/2025 BLAPL/5804/2025	SATISH VISWAKARMA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	ORIENT /120 /2014 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000027/2025
20	D-BLAPL/16591/2025 BLAPL/5805/2025	RATAN PRADHANI @ HALLU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /129 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000503/2024
21	D-BLAPL/16634/2025 BLAPL/5806/2025	DIPAK RANJAN DEO @ KALIA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	SUKINDA /120 /2025 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000259/2025
22	D-BLAPL/16980/2025 BLAPL/5807/2025	SANJAY BARUA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /25 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000066/2025
23	D-BLAPL/15613/2025	SRIDHAR MALLIK	SANTOSH KUMAR DASH	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/5808/2025	VS STATE OF ODISHA	VS	A.D.J.,CUM SPECIAL JUDGE,BISSAMCUNDA TR/0000002/2025
24	D-BLAPL/16596/2025 BLAPL/5809/2025	SESHA @ SESA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /129 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000503/2024
25	D-BLAPL/16654/2025 BLAPL/5810/2025	DASARATHI BADANAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /15 /2025 JMFC, LAMTAPUT(Koraput) GR/0000007/2025
26	D-BLAPL/15933/2025 BLAPL/5811/2025	RANJAN KUMAR CHAND @ RANJAN CHAND VS STATE OF ODISHA	ARIJEET MISHRA VS	JARADA /47 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/0000084/2025
27	D-BLAPL/16064/2025 BLAPL/5812/2025	ROSHAN BHOI @ KATHA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SAMBALPUR TOWN /229 /2018 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000077/2020
28	D-BLAPL/16733/2025 BLAPL/5813/2025	GIRIDHARI SAMAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NISCHINTAKOILI /51 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000107/2025
29	D-BLAPL/16244/2025 BLAPL/5814/2025	TANMAY KUMAR MAHARANA VS STATE OF ODISHA	SANDIPAN MISHRA VS	EOW,BHUBANESWAR /3 /2024 PRESIDING OFFICER, DESIGNATED COURT CT/0000007/2024
30	D-BLAPL/16287/2025 BLAPL/5815/2025	SUDAM NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /146 /2024 DISTRICT & SESIONS JUDGE,JEYPORE(Cuttack) CT/0000111/2024
31	D-BLAPL/15852/2025 BLAPL/5816/2025	SUBHADRA MANDAL VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDA TR/0000665/2025
32	D-BLAPL/16751/2025 BLAPL/5817/2025	KHURSHID RABBANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000100/2025
33	D-BLAPL/16321/2025 BLAPL/5818/2025	ABBAS SEKH VS STATE OF ODISHA	SK. ZAFARULLA VS	G.R.P.S. /75 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000013/2025
34	D-BLAPL/16599/2025 BLAPL/5819/2025	BIKASH SANDHA @ BIKASH VS	AMITAV TRIPATHY VS	GHANTAPADA /129 /2024 J.M.F.C.,KANTAMAL(Baudh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/16090/2025 BLAPL/5820/2025	STATE OF ODISHA BHIMRAO PRAKASH PATIL VS	PRASANTA KUMAR NANDA VS	CT/0000503/2024 POTTANGI /78 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000076/2023
36	D-BLAPL/16561/2025 BLAPL/5821/2025	STATE OF ODISHA SADGURU SARAN PANDA VS	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /112 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K) GR/0000340/2025
37	D-BLAPL/16666/2025 BLAPL/5822/2025	STATE OF ODISHA DINABANDHU SISA VS	AMULYA RATNA PANDA VS	MACHHKUND /15 /2025 JMFC, LAMTAPUT(Koraput) GR/0000007/2025
38	D-BLAPL/16329/2025 BLAPL/5823/2025	STATE OF ODISHA BASANTA MAJHI VS	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /74 /2025 J.M.F.C.,MADANPUR-RAMPUR(Kalahand) CT/0000146/2025
39	D-BLAPL/16646/2025 BLAPL/5825/2025	STATE OF ODISHA MAHENDRA SISA VS	AMULYA RATNA PANDA VS	MACHHKUND /15 /2025 JMFC, LAMTAPUT(Koraput) GR/0000007/2025
40	D-BLAPL/16731/2025 BLAPL/5826/2025	STATE OF ODISHA BIJU @ BIJAYA @ SANJAY PRADHAN VS	ARIJEET MISHRA VS	RAJNAGAR /44 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000055/2025
41	D-BLAPL/16764/2025 BLAPL/5827/2025	STATE OF ODISHA PADMABATI NAYAK @ DURGI VS	AMULYA RATNA PANDA VS	JEYPORE SADAR /59 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000177/2025
42	D-BLAPL/16983/2025 BLAPL/5828/2025	STATE OF ODISHA SANIA @ SANATAN SWAIN VS	BIBHU DATTA BISWAL VS	NAYAGARH /149 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000027/2025
43	D-BLAPL/16128/2025 BLAPL/5829/2025	STATE OF ODISHA RAJESH BARIK VS	BISWABHUSAN DAS VS	KUJANGA /34 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000005/2025
44	D-BLAPL/16659/2025 BLAPL/5830/2025	STATE OF ODISHA KAMAL SEKH VS	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham) 2(A)CC/0000021/2025
45	D-BLAPL/16298/2025 BLAPL/5831/2025	STATE OF ODISHA SIBA SANKAR KHILLA @ SHIBA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000204/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/16995/2025 BLAPL/5832/2025	SANKARSAN BARIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /155 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000093/2024
47	D-BLAPL/17130/2025 BLAPL/5833/2025	MADHUSMITA PATTNAIK VS STATE OF ODISHA	PRADYUMNA KUMAR DAS VS	DIGAPAHANDI /174 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000222/2025
48	D-BLAPL/17011/2025 BLAPL/5834/2025	RABI @ RABINDRA @ RABI NARAYAN JENA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	KANAS /71 /2025 JMFC, KANAS(Puri) GR/0000135/2025
49	D-BLAPL/16134/2025 BLAPL/5835/2025	ASHISH SINGH CHAUHAN VS C.B.I.	SATYA RANJAN MULIA VS	/ /0 SPECIAL C.J.M.(CBI),BHUBANESWAR(K Spe/0000035/2014
50	D-BLAPL/16952/2025 BLAPL/5836/2025	TRINATH PANIGRAHI VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	BADABAZAR /137 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000847/2025
51	D-BLAPL/16810/2025 BLAPL/5837/2025	PRATEEK BEHERA VS STATE OF ODISHA	TRILOCHAN NANDA VS	PAIKMAL /55 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000008/2025
52	D-BLAPL/16933/2025 BLAPL/5838/2025	BASANTA HARIJAN @ KALIA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /76 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000363/2025
53	D-BLAPL/16534/2025 BLAPL/5839/2025	MANIKA SISA @ MANIK SISA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /21 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000049/2025
54	D-BLAPL/16138/2025 BLAPL/5840/2025	HARISH SHARMA VS C.B.I.	SATYA RANJAN MULIA VS	/ /0 SPECIAL C.J.M.(CBI),BHUBANESWAR(K Spe/0000035/2014
55	D-BLAPL/16594/2025 BLAPL/5841/2025	SRIDHAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /129 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000503/2024
56	D-BLAPL/15794/2025 BLAPL/5842/2025	SATYAJIT BARIK @ SUMAN VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /201 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000197/2025
57	D-CMP/22467/2025	KARTIK LAL GUPTA	AMIT PRASAD BOSE	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/851/2025	VS PINKI LAL	VS	2ND A.D.J.,PURI(Puri) IA/0000014/2023
58	D-CONTC/20709/2025 CONTC/2443/2025	ASHISHA KUMAR BISWAL VS DR.BIJAYA BHUSAN NANDA,DIRECTOR OF ECONOMICS AND STATISTICS,BBSR,KHURDA	ADV. VS	// ()
59	D-CONTC/21389/2025 CONTC/2444/2025	MONALI ROUSTRAY VS SIDHARTH MAHADU NARVANE, IPS	ATUL TRIPATHY VS	// ()
60	D-CONTC/22478/2025 CONTC/2445/2025	BHABANI SANKAR BADAJENA VS ASHOK KUMAR BEHERA, DIRECTOR R AND R AND EX OFFICIO SPL. SECY. DEPT. OF W.R	ADV VS	// ()
61	D-CONTC/22479/2025 CONTC/2446/2025	MOHAMMAD MUJMIL VS ANU GARG, IAS	ADV VS	// ()
62	D-CONTC/22046/2025 CONTC/2447/2025	GOBINDA SAHOO VS SURENDRA KUMAR, IAS	ADV VS	// ()
63	D-CONTC/22049/2025 CONTC/2448/2025	BALAKRUSHNA PATRA VS ANU GARG, IAS	ADV VS	// ()
64	D-CONTC/23060/2025 CONTC/2449/2025	AKSHAYA KUMAR BARIK VS USHA PADHEE, IAS	ADV VS	// ()
65	D-CRLA/16632/2025 CRLA/646/2025	MANOJ KUMAR PARIDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JAGATSINGPUR /152 /2013 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000130/2015
66	D-CRLA/16905/2025 CRLA/647/2025	AJU@ALOK RANJAN MAHANTA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /227 /2025 A.D.J.,KEONJHAR(Kendujhar) CRA/0000008/2025
67	D-CRLA/16068/2025 CRLA/648/2025	UDAYANATH DAS@UDIA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATTAMUNDAI /76 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000015/2024
68	D-CRLA/14816/2025 CRLA/649/2025	RATNAKAR MALLIK VS	SANGRAM KESHARI ROUT VS	KUAKHIA /186 /2023 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CRLA/14948/2025 CRLA/650/2025	STATE OF ODISHA UDAYA NAIK@UDAYANATH NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	Spl/0000066/2023 ANGUL TOWN /387 /2019 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000032/2019
70	D-CRLMC/11962/2025 CRLMC/1981/2025	KISHORE KUMAR DHADA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /480 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(K TR/0000107/2021
71	D-CRLMC/16998/2025 CRLMC/1982/2025	SUSHAMA KUJUR VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	SUNDARGARH TOWN /289 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000109/2024
72	D-CRLMC/14989/2025 CRLMC/1983/2025	ARJUNA NAIK@ARJUN NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000032/2011
73	D-CRLMC/15878/2025 CRLMC/1984/2025	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	NANDIPADA /277 /2022 A.D.J.,ANANDAPUR(Kendujhar) ST/0000023/2023
74	D-CRLMC/11870/2025 CRLMC/1985/2025	NIRUPAMA TRIPATHY VS NIRANJAN SRICHARAN TRIPATHY	PRIYAMBADA SARANGI VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC CRA/0000099/2023
75	D-CRLMC/16779/2025 CRLMC/1986/2025	BANK OF INDIA,BBSR BRANCH VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	/ /0 EXECUTIVE MAGISTRATE,BBSR(Khord CRMC/0000668/2025
76	D-CRLMC/15204/2025 CRLMC/1987/2025	SIBARAM PRADHAN@SIBA KUMAR PRADHAN VS STATE OF ODISHA	BHARAT JALLI VS	BALUGAON P.S. /120 /2014 ASST. SESSIONS JUDGE,BANPUR(Khord ST/0000007/2018
77	D-CRLMC/16388/2025 CRLMC/1988/2025	CHAMPESWAR MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /86 /2020 ASST. SESSIONS JUDGE, KANTAMAL(B ST/0000029/2021
78	D-CRLMC/16963/2025 CRLMC/1989/2025	SITA KAR VS STATE OF ODISHA	DURGA PRASAD DHAL VS	MARINE PS AT JAMBO /138 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002199/2024
79	D-CRLMC/16625/2025 CRLMC/1990/2025	RUSHI PRADAS NAHAK VS STATE OF ODISHA	SURAJ MOHANTY VS	TOMANDO /11 /2017 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000576/2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/16706/2025 CRLMC/1991/2025	KALYAN PRASAN BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	BARKOTE /137 /2021 A.D.J.,DEOGARH(Debagarh) Spl/000012/2021
81	D-CRLMC/16984/2025 CRLMC/1992/2025	DASHARATHI KHILAR VS STATE OF ODISHA	DAYANIDHI MISHRA VS	SORO /517 /2022 J.M.F.C.,SORO(Baleshwar) ICC/000023/2024
82	D-CRLMC/13424/2025 CRLMC/1993/2025	DURBASHA MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KANTABANJI /462 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000840/2024
83	D-CRLMC/15339/2025 CRLMC/1994/2025	SIPUN SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJANAGAR /214 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000390/2025
84	D-CRLMC/16687/2025 CRLMC/1995/2025	SAROJ PADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /66 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000390/2023
85	D-CRLMC/13531/2025 CRLMC/1996/2025	SK. RAMJAN@BABULU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /382 /2024 SPECIAL JUDGE (POCSO), BALASORE(EP) TR/0000056/2024
86	D-CRLMC/16842/2025 CRLMC/1997/2025	HEMANTA KUMAR MALIK VS STATE OF ODISHA	NIRANJAN LENKA VS	KENDRAPARA SADAR /138 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000417/2025
87	D-CRLMC/14745/2025 CRLMC/1998/2025	DIBYAJYOTI SAHOO @ JITU VS RAJALAXMI PATRA @ SELLY	RAJIB LOCHAN PATTNAIK VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) DV M.C./0000136/2024
88	D-CRLMC/16953/2025 CRLMC/1999/2025	SUBIR KUMAR HOTA@SILU VS STATE OF ODISHA	GOURI KUMAR RATH VS	KABISURYANAGAR /238 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000236/2025
89	D-CRLMC/17043/2025 CRLMC/2000/2025	SANKAR NAYAK VS STATE OF ODISHA	BIKRAM SENAPATI VS	PURI SADAR /42 /2009 1ST A.D.J., PURI(Puri) ST/0000072/2012
90	D-CRLMC/15355/2025 CRLMC/2001/2025	MANORANJAN SAHOO VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	/ /0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000174/2024
91	D-CRLMP/17030/2025	RADHA SHYAM SAHOO	GOPINATH MISHRA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/687/2025	VS M/S. CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD.	VS	() //
92	D-CRLMP/17077/2025 CRLMP/688/2025	M/S. SWASTIK ISPAT PVT. LTD., SUNDARGARH VS STATE OF ODISHA	TANMAY MISHRA VS	//0 () //
93	D-CRLREV/16811/2025 CRLREV/285/2025	SANJUKTA PRADHAN VS SUB- DIV. MAGISTRATE CUM SUB COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	//0 S.D.M.,PURI(Puri) CRMC/0000345/2024
94	D-RSA/21487/2025 RSA/273/2025	NABAGHANA ROUT VS JOGENDRA KHUNTIA	JAGAJIBAN PRADHAN VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000001/2024
95	D-RSA/21591/2025 RSA/274/2025	NIRANJAN BISWAL VS PRAMESH KUMAR BARIK	SAMIR KUMAR MISHRA(SR. ADV.) VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000022/2016
96	D-RSA/21647/2025 RSA/275/2025	RABI NARAYAN SAHOO VS SIRISHA SAHOO	SAMIR KUMAR MISHRA, (SR. ADV.) VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000038/2019
97	D-WP(C)/18037/2025 WP(C)/15851/2025	M/S SURENDRA MINING INDUSTRIES PVT LTD VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// () //
98	D-WP(C)/21835/2025 WP(C)/15852/2025	TANMAYA DAS VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //
99	D-WP(C)/22735/2025 WP(C)/15853/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// () //
100	D-WP(C)/22654/2025 WP(C)/15854/2025	SWASTIK INGOT PVT. LTD., ROURKELA VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// () //
101	D-WP(C)/22169/2025 WP(C)/15855/2025	LALA JAGDISH RAY VS COLLECTOR AND DISTRICT MAGISTRATE,BHADRAK	SATYA NARAYAN BHRAMAR RAY VS	// () //
102	D-WP(C)/22658/2025 WP(C)/15856/2025	SWASTIK INGOT PVT. LTD., ROURKELA VS	BHABANI PRASAD MOHANTY VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/22900/2025 WP(C)/15857/2025	UNION OF INDIA KSHETRA MOHAN ROUT VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// // 0 //
104	D-WP(C)/22630/2025 WP(C)/15858/2025	M/S SUNAYANA METAL INDUSTRIES LTD.,ROURKELA VS THE ADDL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
105	D-WP(C)/22956/2025 WP(C)/15859/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
106	D-WP(C)/20501/2025 WP(C)/15860/2025	MAA BARABHUJA TEMPLE MANAGING TRUST, KHANDAGIRI, BBSR VS UNION OF INDIA	SANJAY KUMAR SAMANTARAY VS	// 0 //
107	D-WP(C)/22945/2025 WP(C)/15861/2025	DWARIKA NATH PANIGRAHI VS ADDITIONAL STATE TAX OFFICER, CT AND GST, NABARANGPUR CIRCLE	ITISHREE TRIPATHY VS	// 0 //
108	D-WP(C)/22947/2025 WP(C)/15862/2025	RABINDRA PUJARI VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, RAYAGADA - II RANGE	ITISHREE TRIPATHY VS	// 0 //
109	D-WP(C)/22885/2025 WP(C)/15863/2025	ABHIMANYU PANI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
110	D-WP(C)/22955/2025 WP(C)/15864/2025	PANKAJINI NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
111	D-WP(C)/22483/2025 WP(C)/15865/2025	UDDHAB BARIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
112	D-WP(C)/22768/2025 WP(C)/15866/2025	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
113	D-WP(C)/22150/2025 WP(C)/15867/2025	SUSAMA JENA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/22638/2025 WP(C)/15868/2025	M/S SUNAYANA METAL INDUSTRIES LTD.,SUNDARGARH VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
115	D-WP(C)/22982/2025 WP(C)/15869/2025	M/S EFFWA INFRA AND RESEARCH LTD., BBSR VS STEEL AUTHORITY OF INDIA LIMITED, NEW DELHI	PITAMBAR JENA VS	// 0 //
116	D-WP(C)/21131/2025 WP(C)/15870/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
117	D-WP(C)/22856/2025 WP(C)/15871/2025	GOBINDA CHANDRA DAS VS COMMISSIONER, CUTTACK MUNICIPAL CORPORATION	SANJIB KUMAR KHANDAYATRAY VS	// 0 //
118	D-WP(C)/22977/2025 WP(C)/15872/2025	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	PRABHAT KUMAR SAHOO VS	// 0 //
119	D-WP(C)/22313/2025 WP(C)/15873/2025	M/S RATNAVATI DEVELOPERS PVT.LTD., BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY BBSR	BISHNU PRASAD SARANGI VS	// 0 //
120	D-WP(C)/22426/2025 WP(C)/15874/2025	AJIT KUMAR PARIDA VS THE COMMISSIONER OF CT AND GST, ODISHA	DEBA PRASAD MISHRA VS	// 0 //
121	D-WP(C)/22481/2025 WP(C)/15875/2025	BAIDEHI BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
122	D-WP(C)/22482/2025 WP(C)/15876/2025	MAGUNI BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
123	D-WP(C)/22835/2025 WP(C)/15877/2025	SACHIBA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
124	D-WP(C)/22210/2025 WP(C)/15878/2025	MANORANJAN MOHANTY VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
125	D-WP(C)/23002/2025	SHIRIDI SAI LOGISTICS, KHURDA	SASWATI MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15879/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/23045/2025 WP(C)/15880/2025	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
127	D-WP(C)/22109/2025 WP(C)/15881/2025	SANKALP KUMAR MAHANANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
128	D-WP(C)/22702/2025 WP(C)/15882/2025	KUNA NAIK VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
129	D-WP(C)/22704/2025 WP(C)/15883/2025	NIRANJAN PRUSTY VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
130	D-WP(C)/21969/2025 WP(C)/15884/2025	DR.RAMA CHANDRA ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
131	D-WP(C)/22989/2025 WP(C)/15885/2025	KHIRODRA CHANDRA MEHER VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	// 0 //
132	D-WP(C)/22986/2025 WP(C)/15886/2025	GAJENDRA KUMAR BEHERA VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	// 0 //
133	D-WP(C)/21449/2025 WP(C)/15887/2025	GOKUL CHANDRA NAYAK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
134	D-WP(C)/23083/2025 WP(C)/15888/2025	DR. SAMAPIKA MAHARANA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
135	D-WP(C)/22111/2025 WP(C)/15889/2025	KUSUMA MALA MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
136	D-WP(C)/20882/2025 WP(C)/15890/2025	SAIDA BEGUM VS	FALGUNI RAJGURU MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/22766/2025 WP(C)/15891/2025	EXECUTIVE ENGINEER (ELECT), TPCODL, CUTTACK BHAIRABI BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // 0 //
138	D-WP(C)/23003/2025 WP(C)/15892/2025	BISHESWAR DASH VS STATE EDUCATION TRIBUNAL	VS	// 0 //
139	D-WP(C)/22895/2025 WP(C)/15893/2025	DR.ABHISHEK KATHA VS UNION OF INDIA	SASWATA PATNAIK VS	// 0 //
140	D-WP(C)/23077/2025 WP(C)/15894/2025	SITARAM BEHERA VS ADITYA BIRLA HOUSING FINANCE LIMITED,BBSR	MANAS RANJAN BAUG VS	// 0 //
141	D-WP(C)/22389/2025 WP(C)/15895/2025	PRAFULLA KUMAR SARANGI VS THE CHAIRMAN CUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD (OPTCL)	SANJIB MOHANTY VS	// 0 //
142	D-WP(C)/22114/2025 WP(C)/15896/2025	ARATIBALA PANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
143	D-WP(C)/22117/2025 WP(C)/15897/2025	AJAYA KUMAR MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
144	D-WP(C)/22881/2025 WP(C)/15898/2025	M/S JAGAT JANANI SERVICES PVT LTD VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
145	D-WP(C)/21530/2025 WP(C)/15899/2025	SUKANTI SAHOO VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
146	D-WP(C)/22906/2025 WP(C)/15900/2025	DEBENDRA BHUJABAL VS UNION OF INDIA	MANAS KUMAR CHAND VS	// 0 //
147	D-WP(C)/20439/2025 WP(C)/15901/2025	SUKANTI NAYAK VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/21913/2025 WP(C)/15902/2025	JANAKI SAHOO VS BHUBANESWAR MUNICIPAL CORPORATION, BBSR, CHAIRMAN	RABINDRA KUMAR SAHOO VS	// () //
149	D-WP(C)/22979/2025 WP(C)/15903/2025	ASHISH LUHAR VS UNION OF INDIA	KIRTAN DANG VS	// () //
150	D-WPCRL/16766/2025 WPCRL/67/2025	AJAYA KUMAR JENA VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	MARSHAGHAI /78 /2025 () //
151	D-ABLAPL/15840/2025 ABLAPL/6647/2025	MAMATA DAS @ MATA VS STATE OF ODISHA	GANGADHAR SAMAL VS	AUL /92 /2025 () //
152	D-ABLAPL/16283/2025 ABLAPL/6648/2025	TARUN NAG VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /235 /2025 () //
153	D-ABLAPL/16310/2025 ABLAPL/6649/2025	DAMBURU REDDY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	INFOCITY PS /173 /2025 () //
154	D-ABLAPL/16851/2025 ABLAPL/6650/2025	RAJ KISHORE BEHERA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	SAHID NAGAR P.S. /241 /2025 () //
155	D-ABLAPL/16606/2025 ABLAPL/6651/2025	SURUBABU NAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /74 /2025 () //
156	D-ABLAPL/16198/2025 ABLAPL/6652/2025	PRADIP KUMAR PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0007051/2024
157	D-ABLAPL/16745/2025 ABLAPL/6653/2025	TAPAN KUMAR DIGAL @ TAPAN DIGAL VS STATE OF ODISHA	MALAYA KUMAR SWAIN VS	PHULBANI TOWN /219 /2024 () //
158	D-ABLAPL/16667/2025 ABLAPL/6654/2025	RAMACHANDRA SWAIN VS STATE OF ODISHA	ANUPAM DASH VS	RAMBHA (CHATRAPUR) /324 /2025 () //
159	D-ABLAPL/14155/2025	HASAN @ HASSAN @ KUNU KHAN	MANORANJAN MUDULI	BARAMBA /87 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6655/2025	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/16728/2025 ABLAPL/6656/2025	JHADESWAR GARADA @ JIBAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAXMIPUR /73 /2025 () //
161	D-ABLAPL/16729/2025 ABLAPL/6657/2025	KANHA @ ANATA KUMAR BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	OUPADA /60 /2025 () //
162	D-ABLAPL/16544/2025 ABLAPL/6658/2025	DEEPAK KUMAR BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /81 /2025 () //
163	D-ABLAPL/16755/2025 ABLAPL/6659/2025	RAJ BARIK @ RAJ HARIJAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	JEYPORE SADAR /73 /2025 () //
164	D-ABLAPL/16926/2025 ABLAPL/6660/2025	PRAVAT KUMAR PARIDAA VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	KOREI /160 /2025 () //
165	D-ABLAPL/16758/2025 ABLAPL/6661/2025	KARTIK BARIK @ KARTIK HARIJAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	JEYPORE SADAR /138 /2025 () //
166	D-ABLAPL/16830/2025 ABLAPL/6662/2025	TRINATH PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUASTRIAL,NISA /147 /2025 () //
167	D-ABLAPL/16970/2025 ABLAPL/6663/2025	SUNITA SENAPATI VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NIMAPADA /125 /2025 () //
168	D-ABLAPL/16854/2025 ABLAPL/6664/2025	SACHIN AGRAWAL @ AGRAWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /70 /2025 () //
169	D-ABLAPL/16955/2025 ABLAPL/6665/2025	DIBYA RANJAN SAMAL VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHARMASALA /216 /2025 () //
170	D-ABLAPL/16359/2025 ABLAPL/6666/2025	ARJUNA MAJHI VS	SOUBHAGYA SUNDAR DAS VS	JAJPUR SADAR /157 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-ABLAPL/16682/2025 ABLAPL/6667/2025	STATE OF ODISHA JAGABANDHU JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// KAMARDA /82 /2025 () //
172	D-ABLAPL/17020/2025 ABLAPL/6668/2025	SOUBHAGYA KHUNTIA @ GUDU VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NIMAPADA /125 /2025 () //
173	D-ABLAPL/16704/2025 ABLAPL/6669/2025	STATE OF ODISHA SK. JAUDDIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /49 /2025 () //
174	D-ABLAPL/16375/2025 ABLAPL/6670/2025	GUDU @ DEBADATA SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /52 /2022 () //
175	D-ABLAPL/16987/2025 ABLAPL/6671/2025	NILAKANTHA DAS @ NILAKANTA DASH VS STATE OF ODISHA	PRASANNA KUMAR ROUTRAY VS	DHAMNAGAR /160 /2025 () //
176	D-ABLAPL/16717/2025 ABLAPL/6672/2025	GANESWAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHADRESWAR /93 /2025 () //
177	D-ABLAPL/17097/2025 ABLAPL/6673/2025	LIPU @ ASWINI @ ASEEM KUMAR PALEI VS STATE OF ODISHA	ATUL TRIPATHY VS	PALLAHARA /213 /2025 () //
178	D-ABLAPL/16991/2025 ABLAPL/6674/2025	GOLAP BEHERA VS STATE OF ODISHA	ASHOK KUMAR PANDA VS	BARAMBA /125 /2025 () //
179	D-ABLAPL/16478/2025 ABLAPL/6675/2025	BHOLESWAR DALAI @ MITHUN VS STATE OF ODISHA	DURGA PRASAD JENA VS	KABISURYANAGAR /314 /2025 () //
180	D-ABLAPL/16457/2025 ABLAPL/6676/2025	TRIDEV KUMAR MOHANTA @ BAILU VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BETNOTI /153 /2025 () //
181	D-ABLAPL/17028/2025 ABLAPL/6677/2025	TULU MAJHI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /282 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-ABLAPL/16458/2025 ABLAPL/6678/2025	KALIA DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BETNOTI /153 /2025 () //
183	D-ABLAPL/16071/2025 ABLAPL/6679/2025	REBATI NAIK VS UNION OF INDIA (NCB)	PRAKASH KUMAR SAMAL VS	NCB BHUBANESWAR /1 /2025 () //
184	D-ABLAPL/16443/2025 ABLAPL/6680/2025	JAGANNATH BUGUDI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BALIAPAL /127 /2025 () //
185	D-ABLAPL/16453/2025 ABLAPL/6681/2025	BANTI SETH @ SUMIT SETH VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /384 /2025 () //
186	D-ABLAPL/16385/2025 ABLAPL/6682/2025	NABAGHANA MAHAKUDA VS STATE OF ODISHA	SURAJ MOHANTY VS	RAMBHA (KHALLIKOTE) /371 /2025 () //
187	D-ABLAPL/16460/2025 ABLAPL/6683/2025	SAROJ KUMAR SAHU VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /170 /2025 () //
188	D-ABLAPL/16705/2025 ABLAPL/6684/2025	BABU @ SUBHRAKANTA DEBATA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	INDUASTRIAL,NISA /43 /2025 () //
189	D-ABLAPL/16492/2025 ABLAPL/6685/2025	PRABHUDATTA DASH VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	KANKADAHAD /110 /2025 () //
190	D-ABLAPL/16500/2025 ABLAPL/6686/2025	SMRUTI NAG @ SRUTI NAG @ SUSHAMA NAG VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	MAHILA PS SAMBALPUR /34 /2025 () //
191	D-ABLAPL/16949/2025 ABLAPL/6687/2025	CHANDAN GIRI VS STATE OF ODISHA	SUBHANKAR ROUT VS	RAIRANGPUR TOWN /121 /2025 () //
192	D-ABLAPL/16502/2025 ABLAPL/6688/2025	JANAJIBAN SENAPATI @ PAPI VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /227 /2025 () //
193	D-ABLAPL/16957/2025	SUBASH CHANDRA GIRI	SUBHANKAR ROUT	RAIRANGPUR TOWN /121 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6689/2025	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/16543/2025 ABLAPL/6690/2025	ASUTOSH BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	BADAMBADI /219 /2025 () //
195	D-ABLAPL/16517/2025 ABLAPL/6691/2025	SALIM KHAN @ SAJIT KHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /61 /2024 () //
196	D-ABLAPL/15812/2025 ABLAPL/6692/2025	SANTOSH SAHOO VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	LALBAG /172 /2025 () //
197	D-ABLAPL/16553/2025 ABLAPL/6693/2025	KARTIKA NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRAKHOL /79 /2024 () //
198	D-ABLAPL/16753/2025 ABLAPL/6694/2025	HEMANT DEY @ HEMANTA KUMAR DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /31 /2025 () //
199	D-ABLAPL/16928/2025 ABLAPL/6695/2025	JATA @ SURAJ KUMAR SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	SECTOR-3 /61 /2025 () //
200	D-ABLAPL/16171/2025 ABLAPL/6696/2025	KAMALA LOCHAN DAS VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	BALIAPAL /247 /2023 () //
201	D-ABLAPL/16528/2025 ABLAPL/6697/2025	SHRABANA PRADHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	BAUNISUNI /98 /2025 () //
202	D-ABLAPL/16521/2025 ABLAPL/6698/2025	VAKEEL YADAV VS STATE OF ODISHA	AMLAN MOHANTY VS	BAMBARI /82 /2025 () //
203	D-ABLAPL/16465/2025 ABLAPL/6699/2025	BULU KRUSHNA CH NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SIMULIA /273 /2025 () //
204	D-ABLAPL/16331/2025 ABLAPL/6700/2025	DILLIP KUMAR SAHOO @ DILIP KUMAR SAHOO VS	ALEKHA KUMAR SAHOO VS	CUTTACK SADAR /402 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-ABLAPL/16710/2025 ABLAPL/6701/2025	STATE OF ODISHA DIBAKAR JENA @ BABU VS	PRASANTA KUMAR SAHOO VS	// BANSADA /210 /2024 ()
206	D-ABLAPL/16643/2025 ABLAPL/6702/2025	STATE OF ODISHA SHANKAR SINGH VS	HEMANTA KUMAR MOHANTA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
207	D-ABLAPL/16716/2025 ABLAPL/6703/2025	STATE OF ODISHA KUMAR PRADHAN VS	SURYAKANTA DWIBEDI VS	2(A)CC/0000121/2025 KHALLIKOTE /739 /2023 ()
208	D-ABLAPL/16831/2025 ABLAPL/6704/2025	STATE OF ODISHA SABRUN NESA BEBA @ BEWA VS	PRAVASH CHANDRA JENA VS	// BASTA /138 /2025 ()
209	D-ABLAPL/16872/2025 ABLAPL/6705/2025	STATE OF ODISHA RUSHI PRASAD NAHAK VS	SURAJ MOHANTY VS	// TOMANDO /11 /2017 ()
210	D-ABLAPL/16796/2025 ABLAPL/6706/2025	STATE OF ODISHA GURUBARI PUJARI VS	LAXMAN PRADHAN VS	// BALLIGUDA /163 /2025 ()
211	D-ABLAPL/16523/2025 ABLAPL/6707/2025	STATE OF ODISHA BALARAM NAYAK VS	ARIJEET MISHRA VS	// JAJPUR SADAR /188 /2025 ()
212	D-ABLAPL/16993/2025 ABLAPL/6708/2025	STATE OF ODISHA NAGBHUSAN PATTNAIK @ CHANDAN @ NAGBHUSAN PATTNAYAK VS	BIBHUTI RANJAN MOHANTY VS	// SAHID NAGAR P.S. /198 /2025 ()
213	D-ABLAPL/16999/2025 ABLAPL/6709/2025	STATE OF ODISHA SK.ADIM @ SK.AZIM VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /149 /2025 ()
214	D-ABLAPL/17002/2025 ABLAPL/6710/2025	STATE OF ODISHA BABUNA SAHOO VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /254 /2025 ()
215	D-ABLAPL/15808/2025 ABLAPL/6711/2025	STATE OF ODISHA NAKUL DAS VS	AKASH BHUYAN VS	// PIRAHAT P.S /122 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/16891/2025 ABLAPL/6712/2025	GAGAN BIHARI BEHERA @ GANGA VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000294/2025
217	D-ABLAPL/16925/2025 ABLAPL/6713/2025	PRAMOD BEHERA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	BANKI /151 /2025 () //
218	D-ABLAPL/16992/2025 ABLAPL/6714/2025	PABITRA MOHAN PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /61 /2025 () //
219	D-ABLAPL/16976/2025 ABLAPL/6715/2025	RATIKANT SAMAL VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHARMASALA /216 /2025 () //
220	D-ABLAPL/17139/2025 ABLAPL/6716/2025	M. KRANTI KUMAR VS STATE OF ODISHA	ANITA SAHOO VS	KANTABANJI /158 /2025 () //